

year and their effect on the Plan size of the States in 1982-83. Many State Governments have promised that the present deficits would be wiped out by the end of the year. In the case of other States which are likely to have budgetary deficits, it has been decided that these deficits should be so adjusted as to enable them to have a Plan size in 1982-83 that does not retard the pace of development.

Irregularities in Patna Urban Cooperative Banks

191. SHRI AMAR ROYPRADHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Reserve Bank of India in its Audit Reports of 1972-73 and 1973-74 had mentioned grossest possible irregularities in the Patna Urban Cooperative Bank, Patna;

(b) if so, what are the details in this regard and action so far taken in the matter;

(c) whether it is also a fact that the Reserve Bank of India had also recommended/ordered the supersession of the Patna Urban Cooperative Bank, Patna; and

(d) if so, what are the details in this regard and action so far taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The R.B.I. does not conduct audit of Cooperative Banks. Audit of Cooperative Banks in Bihar State for the year 72-73, 73-74 were conducted by the Cooperative Department under orders of the Additional Registrar of Cooperative Societies, Patna.

(b) and (c). The R.B.I. conducts statutory inspection of Cooperative Banks under section 35 of the Banking Regulation Act, 1949 (as applicable to Cooperative Societies). Various irregularities were observed in the work-

ing of the bank during a quick study conducted by the R.B.I. on the financial position of the bank as on 2nd May, 1975. The bank, on RBI's recommendation was placed under moratorium with effect from 18th October, 1975. Findings of another study on the financial position of the bank as on 10th October 1975 undertaken by the RBI revealed that the affairs of the bank were detrimental to the interest of its depositors as there was a heavy erosion in the value of bank's assets and there was no possibility of revival. The bank was also not complying with important provisions of the Banking Regulation Act, 1949 (as applicable to Cooperative Societies). The RBI thereafter issued on the 6th of April, 1976, a directive to the bank preceding it with effect from the 17th April, 1976, from making any payment of discharging any liabilities or obligations until it was taken into liquidation by the Registrar of Cooperative Societies, Bihar. The R.B.I. also refused on the 15th of April 1976 the issue of licence to the bank to carry on banking business under the relevant provisions of the said Act.

(d) The Registrar of Cooperative Societies, on the 19th of April, 1976 issued orders to wind up the bank and appointed the Joint Registrar of Cooperative Societies, Bihar as the Official Liquidator. The appeal filed against the order was dismissed by the Minister for Cooperation of Bihar in his order dated 22nd of April, 1977. It is understood that a review petition has since been filed again with the Minister of Cooperation of Bihar.

Construction of 5 Star Hotels by Government

192. SHRI AMAR ROYPRADHAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to construct five star hotels in the country during the current Five Year Plan;

(b) if so, the names of the places and allocation of funds for this purpose during the same period; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) to (c). The Government does not construct hotels. This activity in the Central Sector is undertaken by the India Tourism Development Corporation (ITDC) and the Hotel Corporation of India (HCI) which is a subsidiary of Air.

During the current Five Year Plan period, the ITDC and HCI are constructing the following hotel having 5-Star facilities.

(a) I.T.D.C.

Hotel Kautilya in New Delhi at an estimated cost of Rs. 18 crores.

(b) H.C.I.

(i) Centaur Hotel in New Delhi at an estimated cost of Rs. 20.25 crores.

(ii) Centaur Juhu Hotel in Bombay at an estimated cost of Rs. 14 crores (estimated cost under revision).

(iii) Centaur Lake View Hotel in Srinagar at an estimated cost of Rs. 10.69 crores (estimated cost under revision).

Shortfall in Export Targets for Auto Tyres

193. SHRI G. M. BANATWALLA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that record increase in automobile tyre prices in domestic market has adversely affected export targets;

(b) if so, the extent of shortfall in export targets for auto tyres; and

(c) steps, if any, being taken to achieve the targets?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) increase in domestic prices is one of the several factors responsible for shortfall in the export targets for automobile tyres.

(b) Estimated exports of auto tyres during April—December, 1981 were Rs. 8.3 crores as against a *pro-rata* export target of Rs. 15 crores.

(c) Government is in touch with the exporters through the Chemicals & Allied Products Export Promotion Council and possible remedial measures are being taken to help the exporters from time to time.

Export Ratio of Raw Hides, Skins, Semi-finished leathers, Finished Leather and Leather Products

194. SHRI SATYA SADHAN CHAKRABORTY: Will the Minister of COMMERCE be pleased to state details item-wise of the export ratio between raw hides and skins, semi-processed leather, finished leather and leather products in the years 1980 and 1981?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): The export of raw hides and skins is banned. Export statistics are not maintained calendar year-wise. Export statistics in respect of semi-finished leather, finished leather and leather products for the years 1980-81 and 1981-82 (upto Dec. 1981) are as under;

(Value in Million Rupees)

	1980-81	1981-82 (upto Dec. 1981)
Semi-finished Leather	565.85	444.96
Finished Leather	1867.94	1515.42
Leather Products	870.42	791.52
	3304.21	2751.90